

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 154/16
PETITION NUMBER	:	TP 225/17
NAME OF THE PETITIONER (S)	:	FOOTHILLS RESORTS PVT. LTD.
NAME OF THE RESPONDENT (S)	:	----
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. PERKAL K. ARJUN.
9341240037

Adv. for Petitioner



Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka. Intimation may be sent to the OL, ROC and RD.

Registry is directed to issue notices to them.

Posted to 08.03.2017.



MEMBER (J)



MEMBER (T)